

BENCH-I

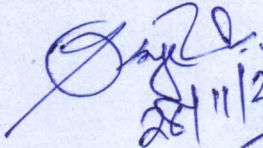
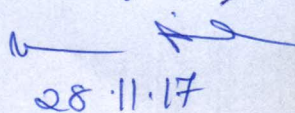
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No.66/KB/ 2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Sumitra Metals (P) Ltd & Ors		
Under Section	391(2)394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	SANJIB DAWN.	Applicants.	 28/11/2017
2.	TIAINLA Dy Director	O/o RD (ER) MCA	 28.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Dy. Director has filed reply affidavit, which may be taken on record. In its reply certain objection has been raised by the Central Government.

Petitioners have not filed List of Dates, Index and Synopsis. Petitioners are directed to file List of Dates, Index and Synopsis along with PAN number of all the applicant companies within 7 days from today.

List on 16/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)